

1	2	3	4	5
Handicrafts and Carpet Sector Skill Council	2410	1917	1374	46
Disability Sector Skill Council of India	2568	0	0	0
Green Jobs Sector Skill Council	383"	59	0	0
Infrastructure Sector Skill Council	724	656	590	0
Sports Sector Skill Council	20	12	0	0
GRAND TOTAL	1793390	1341374	1183255	146264

Financial assistance to Divyangs for motorized wheelchairs

275. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether severely disabled persons whose either three/four limbs or one half of the body are severely impaired are entitled to a maximum subsidy of ₹ 25,000/- for motorized tricycles and wheelchairs and the remaining amount is to be borne by themselves;

(b) if so, the details thereof; and

(c) whether there is any proposal under consideration to provide 100 per cent subsidy for motorized tricycles and wheelchairs to persons themselves and not the family having a maximum monthly income of ₹ 20,000/- when Government is so much concerned to the Divyangs self-dependent and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) Yes, Sir. Under the revised Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP), subsidy for motorized tricycles and wheelchairs is ₹25,000/- for severely disabled and for Quadriplegic (SCI), Muscular Dystrophy, Stroke, Cerebral Palsy, Hemiplegia and any other person with similar conditions where either three/four limbs or one half of the body are severely impaired. This will be provided to the persons of age of 16 years and above, once in 10 years. The difference amount is met by convergence with MP/ MLA Fund/State Government Contribution/Contribution by any other Agency/Beneficiary.

(c) No, Sir. The Government has approved the cost ceiling for motorized tricycles and wheelchairs as ₹25,000/-. Also the monthly income of beneficiary/in case of

dependents, the income of parents/guardians from all sources should not exceed ₹15000/ per month for 100% concession and ₹ 15001 /- to ₹20,000/- per month for 50% concession.

The ADIP Scheme has been revised w.e.f. 1st April, 2014 only. Due to increase in cost ceiling of aids and assistive devices, inclusion of high-end devices and Cochlear Implant Programme stipulated in the revised Scheme, demand for various aids and appliances are increasing and the same have to be met from available Budget. In view of limited Budgetary Allocation under the Scheme, there is no proposal to meet the entire cost of the motorized tricycle and wheelchair for distribution under ADIP Scheme. The demand of eligible Divyangjan for motorized tricycle and wheelchair is met in accordance with the provisions contained in the ADIP Scheme and availability of funds. The difference amount above the subsidy amount of ₹25,000/- is being met by convergence with MP/MLA Fund/State Government Contribution/Contribution by any other Agency/Beneficiary.

Since revision of the Scheme, 2035 motorized tricycles have been distributed to the eligible Divyangjans. Out of this, in 2010 cases the motorized tricycles have been distributed to the beneficiaries free of cost by convergence with MP/MLA Fund/State Government Contribution and ADIP Scheme. Only in 25 cases, the beneficiaries themselves met the cost over and above the admissible subsidy amount of ₹ 25,000/-. As such, most of the motorized tricycles are being provided to the beneficiaries under the Scheme without incurring any cost by them.

Survey to ascertain addicted persons

276. SHRIMATI SASIKALA PUSHPA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government is aware of the fact that drug and alcohol has become a major concern in India;

(b) whether Government undertook any survey after 2001 to ascertain the number of persons addicted to alcohol and drug; and

(c) whether Government also undertook any study regarding increase in crime incidents due to drug and alcohol, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) and (b) Alcoholism and Drug Abuse are a matter of concern. Nation-wide survey has not been conducted after 2001. The